

1



**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2017
NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others
NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VIDHYASHANKAR R. ASHOKKOMAR	Counsel for Respondents	
2.	ROHAN RAJASEKHARAN SWETHA SRIDHAR for. Rajagopal & Rajmuller Advocates	Counsel for Petitioners 1-3	

ORDER

Shri Rohan Rajasekharan, counsel for petitioner present. Shri R Vidhyashankar, counsel for respondents present and prayed time for filing counter on behalf of R2 & R3. Time extended at request. Put up on 12.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)